

CRL.A. No. 1 of 2012

9-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. C. Syngkon,
Advocate, holding brief for learned counsel for the
appellant.

List in the next week.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

CRL.A. No. 2 of 2012

9-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. C. Syngkon,
Advocate, holding brief for learned counsel for the
appellant.

List in the next week.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

CRL.A. No. 3 of 2012

9-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. C. Syngkon,
Advocate, holding brief for learned counsel for the
appellant.

List in the next week.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah

CRL.A. No. 4 of 2012

9-7-2014

**HON'BLE THE CHIEF JUSTICE,
and HON'BLE MR. JUSTICE T.NANDAKUMAR SINGH**

Adjourned at the request of Mr. C. Syngkon,
Advocate, holding brief for learned counsel for the
appellant.

List in the next week.

(Hon'ble Mr Justice TNK Singh)
JUDGE

CHIEF JUSTICE

S.Rynjah